

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P.BHADRAN

Petition(s) for Special Leave to Appeal (Civil) No(s).3476/2005

STATE OF KERALA & ORS.

Petitioner(s)

VERSUS

K.V. PETER & ANR.

Respondent(s)

(With prayer for interim relief and office report)

WITH SLP(C) NO. 3525 of 2005

(With prayer for interim relief and office report)

SLP(C) NO. 4110 of 2005

(With prayer for interim relief and office report)

SLP(C) NO. 4706 of 2005

(With prayer for interim relief and office report)

Date: 12/11/2007 This Petition was called on for hearing today.

For Petitioner(s)

Mr. P.V. Dinesh, Adv.

For Respondent(s)

Mr. Romy Chacko, Adv.

UPON hearing counsel the Court made the following
ORDER

SLP(C) No. 3476 and 4110 of 2005

There is no appearance for the respondents.
List before the Hon'ble Court.

SLP(C) NO. 4706/2005

The learned counsel for the respondent submits that he has
already filed counter affidavit. Registry will verify the same.

List again on 21.11.2007.

(M.P.BHADRAN)

Registrar

hj